[RAJYA SABHA]

2

Outcome Budget (2008-09) of the Ministry of Communications and Information Technology

SHRI SURESH PACHOURI: Sir, on behalf of Dr. Shakeel Ahmed, I lay on the Table a copy (in English and Hindi) of the Outcome Budget for the year 2008-09 of the Department of Posts in the Ministry of Communications and Information Technology. [Placed in Library. See No. L.T. 8313/08]

- I Report and Accounts (2006-07/2004-05/2005-06) of various educational bodies and related papers.
- IL Statement giving reasons for the delay in laying the Report and Accounts (2006-07) of CTSA, New Delhi

SHRIMATI D. PURANDESWARI: Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:---

- I. (i) (a) Annual Report of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2006-2007.
 - (b) Annual Accounts of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2006-2007, together with the Auditor's Report on the Accounts.
 - (c) Review by Government on the working of the above Sangathan.
 - (d) Statements giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 8185/08]
 - (ii) (a) Annual Report and Accounts of the U.P. Education for All Project Board (Sarva Shiksha Abhiyan), Lucknow, for the year 2006-2007, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 8184/08]
 - (iii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan Rajya Mission, Tripura, for the year 2006-2007, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 8406/08]
 - (iv) (a) Annual Report of the National Bal Bhavan, New Delhi, for the year 2006-2007.
 - (b) Annual Accounts of the National Bal Bhavan, New Delhi, for the year 2006-2007, and the Audit Report thereon.

- 6

- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 8403/08]
- (v) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan State Mission Authority, Nagaland, for the year 2006-2007, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 8183/08]
- (vi) (a) Annual Report and Accounts of the Ujala Society Sarva Shiksha Abhiyan, Jammu and Kashmir, for the year 2004-05, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 8807/08]
- (vii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan, State Mission Authority, Manipur, for the year 2005-06, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 8407/08]
- (viii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan, Maharashtra Prathamik Shikshan Parishad, Mumbai, Manipur, for the year 2005-06, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 8405/08]

II. Statement giving reasons for the delay in laying the Annual Report and Annual Accounts of the Central Tibetan Schools Administration (CTSA)*, New Delhi for the year 2006-07 [Placed in Library. See No. L.T. 8186/08]

Report and Accounts (2006-07) of NSKFDC, New Delhi and related papers

SHRIMATI MEIRA KUMAR: Sir, I lay on the Table.

- (i) A copy each (in English and Hindi) of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:
 - (a) Tenth Annual Report and Accounts of the National Safai Karamcharis Finance and Development Corporation (NSKFDC), New Delhi, for the year 2006-07, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

Annual Report and Annual Accounts of the Central Tibetan Schools Administration (CTSA), New Delhi, laid on the Table of the Rajya Sabha on 03.03.2008.